

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5802
ANSWERED ON:02.05.2013
RELEASE OF FUNDS UNDER AIBP
Siricilla Shri Rajaiah

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether some State Governments including Andhra Pradesh have sent any proposal to increase the release of funds under the Accelerated Irrigation Benefit Programme (AIBP); and

(b) if so, the details thereof and the action taken by the Government on the said proposals so far, in the 12th Plan period, State-wise?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a)&(b) During the Annual Plan 2012-13, the States of Gujarat and Madhya Pradesh had requested for enhancing their grant ceilings under Accelerated Irrigation Benefits Programme. The Planning Commission considered their requests and enhanced the ceilings for AIBP and other water resource schemes as given below:

(Rs. crore)

State Revised ceiling fixed by Enhanced ceiling Enhancement agreed to
the Planning Commission sought by the State by the Planning Commission

Gujarat 961.00 2000.00 1657.83

Madhya 650.00 1350.00 1140.00
Pradesh

However, there was no specific request from the Government of Andhra Pradesh for enhancement of grant ceiling during 2012-13.